

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 1.9.2022

**Misc. Application No.935 of 2022
And
Appeal No.539 of 2022**

SecureKloud Technologies Ltd. & Anr. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Somasekhar Sundaresan, Advocate with Ms. Shruti Rajan, Mr. Anubhav Rajan, Mr. Vivek Shah, Mr. Harishankar Raghunath and Ms. Shubhi Maheshwari, Advocates i/b. Trilegal for the Appellant.

Mr. Pradeep Sancheti, Senior Advocate with Mr. Mihir Mody, Mr. Arnav Misra and Mr. Mayur Jaisingh, Advocates i/b. K Ashar & Co. for the Respondent.

Order :

1. Heard in part. Put up tomorrow again for admission.
2. This order will be digitally signed by the Private Secretary on behalf of the bench and all concerned parties are directed to act on the digitally signed copy of this

order. Certified copy of this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M.T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

1.9.2022

RHN